

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2860
ANSWERED ON 8TH AUGUST, 2024**

QUALITY OF ROADS IN RAJASTHAN

†2860. SHRI HANUMAN BENIWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether an independent quality auditor was appointed related to poor quality of work done by the company assigned the construction of bypass at National Highway (NH) in Nagaur and if so, the details thereof;**
- (b) the details of the outcome of the investigation along with the action taken against the defaulting contractors and the officers responsible thereof;**
- (c) whether any third party/independent investigating agency was appointed to check the irregularities and the quality of the construction of the NH passing through Jodhpur, Barmer, Jaisalmer, Bikaner and other districts of Rajasthan under the Bharatmala Pariyojana and if so, the details thereof along with the outcome of the investigation; and**
- (d) the details of the action decided to be taken in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Yes, Sir. The Ministry had engaged an independent quality auditor for conducting quality and road safety audit of Nagaur Bypass; the independent auditor submitted specific recommendations and remedial measures and suggested to observe the performance of rectification of surface carried out by the contractor. Contractor has been directed to take up necessary rectification works.

(c) and (d) Some Distresses were observed at certain locations on the Amritsar – Jamnagar corridor. IIT, Kharagpur carried out investigations and suggested remedial measures. Contractor has been directed to implement the remedial measures in the stretch which is under defect liability period for 5 years.
